

(b) if so, whether the forestry subject will be included in the University, if so, details thereof ;

(c) the States which propose to start Horticulture University ;

(d) whether Andhra Pradesh is one among them, if so, details thereof ;

(e) whether Government are considering to increase the greenage to avoid the air pollution ; and

(f) if so, the plans in this regard ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) : (a) and (b) : The Central Government have no plans to establish any horticultural university. Establishment of such universities in the States is the responsibility of the concerned State Government.

(c) Himachal Pradesh has proposed to start a University for horticulture and forestry.

(d) The Government are not aware of any such proposal from Andhra Pradesh.

(e) and (f) : The information is being collected and would be placed on the Table of the House.

Growers Cooperative for Grading of Pepper

6363. PROF. P. J. KURIEN : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) whether there is any proposal to organise growers' co-operative for the purpose of grading of pepper and other allied activities in the pepper-growing areas ; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) : (a) At present there is no such proposal.

(b) Does not arise.

Intensive Cultivation Plan of Pepper in Kerala

6364. PROF. P. J. KURIEN : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) whether any intensive cultivation plan of pepper is being carried out in Kerala ;

(b) if so, since when and the area covered under this scheme ; and

(c) the results achieved so far ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) : (a) A programme for cultivation of pepper has been implemented with World Bank assistance in Kerala as one of the components of the Kerala Agriculture Development Project.

(b) and (c) : The Project is under implementation since April, 1977. An area of 16743 hectares has been covered. Rooted cuttings of Penniyur-1 and local varieties have so far been distributed to the tune of 4.36 lakhs and 12.00 lakhs respectively.

IFFCO Factory in Bareilly

6365. SHRI KALYAN SINGH SOLANKI : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) the reasons for slow progress in the work of Indian Farmers Ferti-

zer Cooperative Ltd.'s Factory being set up in Bareilly district (U.P.) ;

(b) whether Government propose to ensure speedy progress of this work to see that production starts there early and farmers get fertilizer in time to boost up agricultural production ;

(c) if so, the details thereof ;

(d) if not, the reasons therefor ;

(e) whether local people will get preference in the matter of appointment in this factory and only those people will be taken from outside who are not available in the district and a certificate to this effect will be necessary from the district officer ;

(f) if not, the reasons therefor ;

(g) whether Government have adopted any precautionary measures to contain the factory's pollutionary effects on the health of the people ;

(h) if not, the reasons therefor ; and

(i) if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDU-LAL CHANDRAKAR) : (a) to (d) : The progress of work of IFFCO's Aonla Project in Bareilly district is satisfactory. The zero date for the project was only 1st October, 1984. Engineering, procurement and construction work is proceeding smoothly. The Plant is scheduled to go into commercial production in April, 1988.

(e) and (f) : All vacancies will be referred to local employment exchange and candidates sponsored by employment exchange will be preferred over others.

(g) to (i) : All necessary environmental protection measures are being taken by the IFFCO authorities. IFFCO has also specially requested the National Environmental Research Institute to be the Special Consultant to look after the effluent system and protection measures for the environment. IFFCO has earmarked 330 acres of land out of a total land of 1258 acres for development of green belt. The U.P. Pollution Control Board and the Department of Environment and Forestry have cleared the project with certain conditions which are being kept in view by the project authorities.

STATEMENT CORRECTING THE
REPLY TO USQ NO. 968 GIVEN
ON 25 MARCH, 1985 RE.
REGULARISATION OF COLO-
NIES IN DELHI

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHA-FOOR) : In reply to the Lok Sabha Unstarred Question No. 968 given on 15-8-1985, the number of colonies regularised and the cases under process have been inadvertently mentioned as 538 and 13 instead of 537 and 14 respectively. The error is due to the name of a colony having been mentioned twice during compilation of the list of colonies regularised by the Delhi Development Authority. Accordingly, the correct position about the 607 unauthorised colonies mentioned in reply to the above noted question may be adopted as follows :—

Authority	Colonies regularised	Colonies regularised/rejected	Cases under process
D.D.A	137	7	11
M.C.D.	400	49	3
Total :	537	56	14
			= 607